

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 210/MP/2017**

Subject : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited and others

Date of hearing : 4.7.2019

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Shri Alok Shankar, Advocate, KTL  
Shri Mahip Singh, Advocate, KTL  
Ms. Swapna Seshadari, Advocate, NTPC

**Record of Proceedings**

Learned counsel for NTPC requested to direct the Petitioner to implead NTPC as a party to the Petition. Learned counsel for the Petitioner had no objection in this regard.

2. After hearing the learned counsel for the parties, the Commission directed the Petitioner to implead NTPC as party to the Petition and to file revised memo of parties by 19.7.2019.

3. The Commission directed the Petitioner to serve copy of the Petition on NTPC immediately. NTPC was directed to file its reply by 31.7.2019 with an advance copy to the Petitioner who may file its rejoinder, if any, by 14.8.2019. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
(T. D Pant)  
Dy. Chief (Law)**